- (b) if so, the details thereof;
- (c) whether water soluble fertilizers are being imported from Israel, Norway and other countries; and
  - (d) if so, the details thereof and prices at which these fertilizers are being imported?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Presently, Department of Fertilizers administers Concession Scheme on decontrolled Phosphatic & Potassic fertilizers. Accordingly, Di Ammonium Phosphate (DAP), Muriate of Potash (MOP), 12 grades of NPK Complexes, Mono Ammonium Phosphate (MAP), Triple Super Phosphate (TSP), Ammonium Sulphate (AS) and Single Super Phosphate (SSP) are provided to the farmers at the subsidized rates. Water soluble fertilizers are not covered under the Concession Scheme of decontrolled Phosphatic & Potassic fertilizers. However, the Fertilizer (Control) Order, 1985 incorporates liquid and 100% water soluble fertilizers which are allowed to be sold as fertilizers in India.

(c) and (d) The main exporting countries of water soluble fertilizes are Israel, Norway, Belgium, The Netherlands, China, etc. Indian importers import Water Soluble Fertilizers from these countries for marketing in India. It is estimated that import of Water Soluble Fertilizers in India is about 37000-40000 MT annually at present. Prices of water soluble fertilizers vary from time to time and from country to country. However, the current indicative prices of some of important water soluble fertilizers as indicated by the Fertilizer Industry Association are as under:-

Water soluble fertilizer/Product	Price (US\$/tonne)
NPK 19:19:19	1000
Potassium Nitrate (13:0:45)	1000
Calcium Nitrate	400
Mono Ammonium Phosphate (MAP) 12:61:0	800
Mono Potassium Phosphate (MKP) 0-52-34	1200-1400
Sulphate of Potash (SOP)	900-950

## Wadhwa Committee Report on PDS

- (a) whether the Wadhwa Committee which was set up to look into the functioning of Public Distribution Scheme (PDS) had estimated that nearly 40 per cent of PDS supplies is siphoned off;
- (b) if so, whether Government has given any instructions to the State Governments to make PDS fully operational without such manipulations; and

<sup>\*108.</sup>SHRI A. ELAVARASAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

## (c) if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): (a) to (c) Central Vigilance Committee (CVC), set up by Hon'ble Supreme Court in the context of Writ Petition no. 196/2001 to study functioning of Targeted Public Distribution System, submitted its report on TPDS in Delhi to Supreme Court in August 2007. In the report, the Committee has inferred that majority of Above Poverty Line (APL) allocation issued to Delhi Government gets diverted. The Committee recommended that the APL category be abolished and the income limit of Below Poverty Line (BPL) category be raised. The report was sent to Delhi Government for action.

Government has issued directions to State Governments to streamline functioning of TPDS by enforcing provisions of the PDS (Control) Order, 2001 and to implement Nine-Point action plan which includes, *inter-alia*, use of information technology, display of fair price shop-wise and district wise allocations of PDS commodities on web-sites for public scrutiny, creating awareness among public about PDS operations and training Vigilance Committees on intricacies of PDS operations.

## Functioning of C.G.H.S.

\*109.MS. SUSHILA TIRIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Central Government Health Scheme (CGHS) subscriptions have been increased;
  - (b) if so, the details thereof;
  - (c) whether services of CGHS have deteriorated considerably;
  - (d) if so, the reasons therefor;
  - (e) whether CGHS provides medicines as prescribed by specialists; and
  - (f) if not, the steps taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. The subscription rates for CGHS were revised on 20th May, 2009, as per details in the table below:

S.No.	Grade pay drawn by the officer	Contribution (Rs. Per month)
1.	Upto Rs.1,650 per month	50/-
2.	Rs.1,800/-; Rs.1,900/-; Rs.2,000/-; Rs.2,400/-; and Rs.2,800/- per month	125/-
3.	Rs. 4,200/- month	225/-
4.	Rs.4,600/-; Rs.4,800/-; Rs.5,400/-; and Rs.6,600/- per month	325/-
5.	Rs.7,600/- and above per month	500/-